

Sixteenth Loksabha

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Title: Need to take steps to improve evaluation system of CBSE.

SHRI BHARTRUHARI MAHTAB (CUTTACK): Evaluation process in CBSE is not foolproof and transparent. In eastern India alone, more than 3,000 students and their parents have termed the Class 12 results of CBSE as erroneous in 2017. Odisha High Court was approached seeking re-evaluation. The aggrieved students were from different parts of Odisha, West Bengal, Jharkhand and Chhattisgarh. They camped in Bhubaneswar week after week with the hope of getting additional marks through re-evaluation. However, they have been asked by the CBSE to sign an undertaking that they would not disclose their re-evaluated marks to any person or agency; or even cannot challenge it in any court of law. The CBSE has thus violated the rights of such students also.

I, therefore, urge upon the Government to take necessary steps immediately to make the evaluation system of CBSE infallible and to protect the interests of such children.

**माननीय सभापति :**

कुंवर पुष्पेन्द्र सिंह चन्देल को श्री भर्तृहरि महताब द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।